

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 163 OF 2015 &  
IA Nos. 261 & 262 of 2015**

**Dated: 29<sup>th</sup> March, 2016**

**In the matter of:-**

**West Central Railway**

**.... Appellant (s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **04.04.2016.**

**COURT MASTER**